

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1113
ANSWERED ON:12.08.2013
PREMATURE RETIREMENT OF IAF PILOTS
Agarwal Shri Rajendra

Will the Minister of DEFENCE be pleased to state:

- (a) whether in view of less promotional avenues in Indian Air Force (IAF), hundreds of pilots have applied for voluntary retirement;
- (b) if so, the details thereof and the action taken by the Government on such applications;
- (c) whether in view of seriousness of the matter, the Government is contemplating to formulate any policy in this regard; and
- (d) if so, the details thereof and the time by which such policy is likely to be formulated?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b) The number of Indian Air Force (IAF) pilots applying for voluntary retirement citing reason of less promotional avenues and action taken on such application are as follows:-

Year	Applied	Approved
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2012	21	13
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2013	08	07
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(c) & (d) Human Resource Policy for Premature Separation from Service by officers in IAF is already in existence.